

S.No.	Item of Cost	Anjhra Pradesh 1971-72	Orissa	
			1971-72	197-273
4	Seed . . . . .	61.05	52.89	60.76
5	Fertilizer . . . . .	158.41	20.53	20.09
6	Manure . . . . .	102.33	37.00	41.81
7	Insecticide . . . . .	9.69	1.29	2.82
8	Irrigation charges . . . . .	18.05	0.40	3.07
9	Interest on Working Capital . . . . .	18.55	9.54	9.97
10	Rental value of owned land . . . . .	454.36	244.86	249.78
11	Rent paid for leased-in land . . . . .	75.24	29.21	45.79
12	Land Revenue, cesses & taxes . . . . .	31.67	2.30	2.66
13	Depreciation on implements and farm buildings . . . . .	31.33	14.26	15.58
14	Interest on fixed capital . . . . .	56.17	27.04	28.70
	Total Cost . . . . .	1476.33	837.96	881.47
	Yield per hectare (quintals) . . . . .	25.22	16.84	16.72
	Total cost of production * (Rs. per quintal) . . . . .	51.53	40.13	44.19

@Provisional.

\*—Cost of production per quintal is obtained by dividing the cost of cultivation per hectare (net of the value of by-product) by the yield per hectare.

Note: At the filed level, the Comprehensive Scheme is being implemented in different States by Agricultural Universities, etc. The implementing agencies organised the field surveys and undertake scrutiny and completion of data. Further processing and analysis of data as also preparation of reports thereon are undertaken in the Ministry of Agriculture and Irrigation. The holding-wise data on Cost of cultivation or different principal crops and State level estimates of cost of production based thereon are also discussed with the State Governments concerned, and their views and comments on these kept in view while preparing the final reports.

#### Nationalisation of sugar mills in U.P. and Bihar

48. SHRI S. M. BANARJEE: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether a final decision has been taken to nationalise sugar mills in U.P. and Bihar; and

(b) if not, the reasons for such an abnormal delay?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH-NAWAZ KHAN): (a) No, Sir.

(b) As stated in the Memorandum of action laid in the Lok Sabha on

26th August along with the Report of the Sugar Industry Enquiry Commission, the Government are considering this question: In view of the sizable financial outlays and the complex technical and administrative issues involved Government require some more time to arrive at a final decision.

#### Collapse of Sarai Rohilla overbridge. Delhi

49. SHRI JAGANNATH MISHRA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether a span of the Sarai Rohilla overbridge in Delhi under construction, had collapsed causing